

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1007

ANSWERED ON:20.03.2012

INFILTRATION AND TERRORISM IN J K

Rama Devi Smt. ,Sharma Shri Jagdish,Thamaraiselvan Shri R.,Vasava Shri Mansukhbhai D.,Venugopal Shri P.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the strength of security forces in terrorism prone States of Jammu and Kashmir and North-Eastern States have been reduced;
- (b) if so, the details thereof alongwith the reasons therefor during the last three years and the current year, State-wise;
- (c) whether the cases of terrorism and infiltration have witnessed a decline during the said period;
- (d) if so, the details thereof alongwith the measures taken by the Government in this regard;
- (e) the details of instances of infiltration reported from international borders during the said period, border-wise; and
- (f) the steps taken by the Government to check infiltration on borders?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): The level of deployment and withdrawal of Forces in the States of J&K and North-East is dependent upon the assessment of the overall security situation at any point of time. However, the details of deployment/withdrawal are not disclosed in public interest.

(c): The situation in Kashmir, in terms of terrorist violence and infiltration in the last 3 years and current year is given in Annexure – A. The information on extremist violence in the last 3 years and current year in North-Eastern States are given in Annexure B.

(d): The Govt. in tandem with the State Government have adopted a multipronged approach to contain cross border infiltration in Jammu & Kashmir, which includes, inter-alia, strengthening of border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Govt. and in the Central Government. The Government has adopted various counter terrorist methods to neutralise the efforts and capabilities of militants to disturb peace in the State. The Government has also encouraged policies to mainstream the youth and discourage the local youth from joining militancy.

(e) The information is being collected and will be laid on the table of the House.

(f) Government has adopted multi-pronged strategy to check infiltration on international borders viz.:

(i) Effective domination of the border by carrying out round the clock surveillance of the borders, viz., patrolling, laying nakas, establishing of observation posts all along the International Border (IB) & strengthening of existing defences of the BOPs.

(ii) Erection of Border Fencing along the IB with Bangladesh, Pakistan and Myanmar.

(iii) Installation of Border Floodlight on the IB with Bangladesh and Pakistan.

(iv) Introduction of Force multipliers and Hi Tech surveillance equipments for further enhancing the border domination.

(v) Up-gradation of intelligence network and coordination with sister agencies.

(vi) Conduct of special operations along the border and in depth areas.

(vii) Frequent visit to border by unit Commandant and other Senior Officers to supervise effective domination of the border.